उपसभाध्यक्ष (श्रीमती कहकशां परवीन): प्रश्न-काल का समय समाप्त होता है। सदन की कार्यवाही दोपहर 2.00 बजे तक के लिए स्थगित होती है।

The House then adjourned for lunch at one of the clock.

The House reassembled after lunch at two of the clock,

MR. CHAIRMAN in the Chair

REGARDING DEMAND FOR FURTHER DISCUSSION ON THE ISSUE OF NRC IN ASSAM

MR. CHAIRMAN: Now, Short Duration Discussion on recent increase in the Minimum Support Prices for Kharif crops and challenges in agricultural sector. ...(Interruptions)...

SHRI DEREK O'BRIEN (West Bengal): Sir, my notice under Rule 267 is there. ...(Interruptions)...

MR. CHAIRMAN: I have not accepted. ...(Interruptions)...

SHRI DEREK O'BRIEN: Sir, my notice is there. ...(Interruptions)...

MR. CHAIRMAN: I have not accepted it and that issue has already been discussed.

SHRI DEREK O'BRIEN: Sir, that issue is not yet completed. ...(Interruptions)... But the Home Minister. ...(Interruptions)...

MR. CHAIRMAN: You know the reason. ...(Interruptions)...

SHRI DEREK O'BRIEN: We do not know the reason. ...(Interruptions)...

SHRI BHUBANESWAR KALITA (Assam): Sir, some of the Members of Parliament from Assam. ...(Interruptions)...

MR. CHAIRMAN: Please sit down. ...(Interruptions)... आप बैटिए। ...(व्यवधान)... See, this issue was discussed in the morning meeting. Shri Anand Sharma gave a suggestion that the Home Minister's reply should take place in the House. Hon. Home Minister came on the first day, he came on the second day and he was also there yesterday. He was willing to reply, he stood up but he was not allowed to give reply. That being the case, he sought my permission to lay his reply on the Table of the House, and there ended the day.

Subsequently, in the morning, not only Sharma ji but some other Members also suggested that it would be better if we have reply by the Home Minister. A very wrong message has gone. As the Chairman of Rajya Sabha, I also feel that injustice has been done to the Home Minister because even after patiently hearing all the views on an important and sensitive issue, he could not reply. Why did it happen, I do not want to get into all that now. But as the suggestion came, I suggested to the Parliamentary Affairs Minister that he should talk to the remaining opposition parties and also the Home Minister, and, if they are agreeing, I am ready to revise my decision. That is the situation. What happened subsequently has to be seen.

SHRI BHUBANESWAR KALITA: Sir, before the Home Minister's reply, some more speakers should be allowed to speak on the NRC issue. ...(Interruptions)...

MR. CHAIRMAN: Please sit down. You have made your point. Why are you again repeating it? ...(*Interruptions*)... Yes, Sharad Pawar ji, what do you wish to say?

SHRI BHUBANESWAR KALITA: Sir, please allow Members from Assam to speak. ...(Interruptions)...

MR. CHAIRMAN: You have not allowed the Home Minister to reply and now you are asking me to allow more Members. ...(Interruptions)... Once he replies, others can seek clarifications. ...(Interruptions)...

SHRI SHARAD PAWAR (Maharashtra): Sir, this subject, which is very sensitive, is of national interest, and, in the discussion, various views were expressed. I think, it would be in the larger interest that we should hear the Home Minister and know the exact position. ...(Interruptions)...

THE LEADER OF THE OPPOSITION (SHRI GHULAM NABI AZAD): Hon. Chairman, Sir, the day-before-yesterday, you were kind enough to allow one representative of each political party to speak. Yes, that was to the satisfaction of everybody. ...(Interruptions)... Of course, it was to my satisfaction.

MR. CHAIRMAN: It was on your suggestion.

SHRI GHULAM NABIAZAD: Yes, Sir. But, in between, some of the hon. Members of Parliament, whether from this side or that side, feel that everybody has spoken as a party representative but they are the ones who are directly concerned about the issue and the State of Assam..

Sir, the people of Assam are asking these Members of Parliament that they had elected them as the representatives of the State in the Rajya Sabha, and, how come that all those leaders — who may belong to some political party but are not the direct representatives of the people of the State of Assam — are speaking on such an important issue in the Parliament, and, they have not given their views.

Yesterday, I saw that in one of the debates on the television, when even one of our Member of Parliament was being grilled, left, right and centre, by the anchor as to why he had not expressed his views in Parliament as representative from the State of Assam. I am not pleading that only our Members should be given time. If there is any Member from the State of Assam who is willing to speak, he or she should be heard and then, the hon. Home Minister should reply.

As far as the Short Duration Discussion is concerned, we have no objection on this debate. It is an issue of the farmers and everybody wants to participate in this discussion. Let this message not go that we are against it. I want to make it very clear. Let this message not go that we are against the farmers and we do not want to discuss the issue of farmers' plight. We are equally eager to discuss the issue of farmers' plight. So, it is not a one-party issue. So, my submission is that we should dispose off the NRC issue first.

MR. CHAIRMAN: Okay, let us conclude this issue. Yes, the Parliamentary Affairs Minister.

संसदीय कार्य मंत्रालय में राज्य मंत्री; तथा सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्रालय में राज्य मंत्री (श्री विजय गोयल): मैं श्री शरद पवार जी और श्री गुलाम नबी आज़ाद जी की बात से सहमत हूं। मैं कहना चाहता हूं कि 2 दिन गृह मंत्री जी आए, वे सदन में बोल नहीं पाए। मैं इसके कारणों में नहीं जाना चाहता हूं। श्री अमित शाह जी, अपनी बात पूरी नहीं कर पाए, मैं इस बात के कारणों में भी नहीं जाना चाहता हूं। अगर कुछ मेम्बर्स को clarification चाहिए, तो हम माननीय गृह मंत्री जी को कहेंगे कि जब वे paper lay करेंगे, तब आपके clarifications पर वे जवाब देंगे। मैं इस बात से सहमत हूं।

रेल मंत्री; कोयला मंत्री; वित्त मंत्री; तथा कारपोरेट कार्य मंत्री (श्री पीयूष गोयल)ः सभापति महोदय, अगर इनकी यही मंशा है कि लोगों को बोलना चाहिए या clarification के लिए है, मैं कहना चाहता हूं कि हमारी पार्टी के सदस्य को इन्होंने सदन में बोलने ही नहीं दिया। He is also an honorable Member of the House. इन्होंने उनकी बात को gag कर दिया, कोई सुनने को तैयार नहीं है, लेकिन ये बाकी मेम्बर्स की बात सुनने की बात कर रहे हैं। ...(व्यवधान)...

MR. CHAIRMAN: Now, we will go to the issue of ...(Interruptions)... यह क्या हो रहा है? Do you want the House to be adjourned? ...(Interruptions)... The Leader of the

Opposition has said something. ...(Interruptions)... He has made it clear as to what your view is. I have taken it ...(Interruptions)...

SHRI ANAND SHARMA (Himachal Pradesh): Sir, they are from Assam.

MR. CHAIRMAN: We are not discussing that Issue at all.

SHRI PIYUSH GOYAL: Sir, if that is so, ...(Interruptions)... You may consider it ...(Interruptions)...

SHRI ANAND SHARMA: We all are Indians. ...(Interruptions)... He is from Assam. ...(Interruptions)...

श्री सभापतिः आप सभी लोग बैठ जाएं। ...(व्यवधान)... मंत्री जी, आप बैठ जाइए। I have to talk to the Minister. ...(Interruptions)... I have to talk to the Minister and then we will take it up tomorrow.

SHRI ANAND SHARMA: Sir, I want to draw your attention...

MR. CHAIRMAN: No, please. ...(Interruptions)... You have brought it. The Leader and the Deputy Leader need not ...(Interruptions)... You have already brought it to my notice. I am agreeing. Please; I am agreeing. I have to have a word with the Home Minister about his Business there and then decide. We will take up the farmers' issue now, and then, as per his convenience, either today or tomorrow, as and when he is convinced, we will take it up and also have the views of one or two Assam Members. That is the thing. ...(Interruptions)... Now, we will take up the Short Duration Discussion.

SHRI DEREK O'BRIEN: No, Sir, we have to have this now. ...(Interruptions)...
Why are you doing this? ...(Interruptions)...

MR. CHAIRMAN: You must answer that question. You are asking me. ...(Interruptions)... He was here for three days, but he was not allowed to speak.

SHRI DEREK O'BRIEN: Who?

MR. CHAIRMAN: The Home Minister.

SHRI DEREK O'BRIEN: Sir, we want the Home Minister to be given a notice for that. ...(Interruptions)...

MR. CHAIRMAN: You had come to the Well of the House and shouted 'P.M. should come and give reply', not the Home Minister. He was greatly disappointed.

..(Interruptions)... Don't argue with me. ...(Interruptions)... Don't argue with me. ...(Interruptions)...

SHRI DEREK O'BRIEN: Sir, I have given notice under Rule 267. ...(Interruptions)...

MR. CHAIRMAN: I have rejected the notice. ...(Interruptions)... Do you want the House to function or not? ...(Interruptions)... Do you want the House to function? ...(Interruptions)...

SHRI DEREK O'BRIEN: Sir, you please read my notice. ...(Interruptions)...

SHRI RAKESH SINHA (Nominated): Sir, how can they interrupt the House like this? ...(Interruptions)...

MR. CHAIRMAN; I am going to adjourn the House. ...(Interruptions)... You don't want any discussion, this discussion or that discussion. ...(Interruptions)... What is this? ...(Interruptions)... Let the House decide. ...(Interruptions)... Every day it has become a fashion. ...(Interruptions)... Let the live telecast be on; let the country see what is happening. ...(Interruptions)... What is this? All the Members, who have come to the Well, please go to your seats. ...(Interruptions)... Don't you want to go to your seats? Don't you want the Parliament to discuss the most burning issue, the farmers' issue? ...(Interruptions)... Don't you want the farmers' issue to be discussed? ...(Interruptions)...

क्या आप किसानों की समस्या के बारे में चर्चा करने के लिए तैयार नहीं हैं? माननीय गृह मंत्री जी तीन दिन सदन में आए। ...(व्यवधान)... आप सभी लोग बैठ जाइए। माननीय गृह मंत्री जी तीन दिन तक सदन में आए, आपने उनको बोलने नहीं दिया। ...(व्यवधान)... मैं विशेष रूप से तृण मूल कांग्रेस के सदस्यों से पूछना चाहता हूं कि क्या वे किसानों की समस्या के बारे में चर्चा सुनने के लिए तैयार नहीं हैं? ...(व्यवधान)... क्या वे देश की महत्वपूर्ण समस्या नेशनल रजिस्टर ऑफ सिटिजंस के बारे में चर्चा के लिए तैयार नहीं हैं? यह क्या तरीका है? ...(व्यवधान)... आप तय करके आए हैं क्या? ...(व्यवधान)... The House is adjourned to meet at 11.00 a.m. tomorrow.

The House then adjourned at ten minutes past two of the clock till eleven of the clock on Friday, the 3rd August, 2018.